


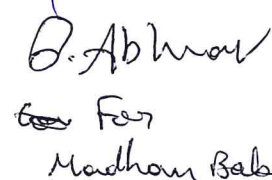
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(24)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

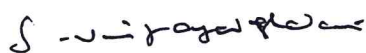
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL


APPLICATION NUMBER :
PETITION NUMBER : TCP/291/ (IB)/2017
NAME OF THE PETITIONER(S) : BHARATHI AIRTEL LTD
NAME OF THE RESPONDENT(S) : GEMINI COMMUNICATIONS
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Sarika Jahan	Counsel for Respondent -	
2)	R. Parthasarathy Madhan Babu	Counsel for the Petitioner	 For Madhan Babu

ORDER

Counsel for Petitioner present. Counsel for Respondent also present. Counsel for Petitioner prayed for adjournment in order to satisfy this Bench that he has already made compliance with the provisions of section 9(3)(b) and (c) of I&B Code, 2016, as per the order came to be passed on 07.06.2017. Put up on 24.07.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)